

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23th May, 2022

NOTICE

Please take notice that the following matters listed on 23.05.2022 in the Court –III at 02:00 PM. will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 727 of 2021 (PH)	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry-R1
2.	Comp. App. (AT) No. 17 of 2021 (PH)	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	Sanjiv Kumar Jain Ankit Shah

By order of Hon'ble Chairperson

-Sd/-

Registrar